## Annexure-3

Name of the corporate debtor: Sarv Awas Housing Bhiwadi Private Limited; Date of commencement of CIRP: 15.09.2022; List of creditors as on: 02.03.2023 In accordance with Section 25(2) (e), IBC,2016

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

	T	SI. I		
-		SI. No.		
		Name of creditor		
		Date of receipt	Deta	,
		Amount claimed (₹)	Details of claim received	
		Amount of claim admitted (₹)		
		Nature of claim		
1	ı	Amount claimed Amount of claim Nature of Amount covered by Amount covered by equal (₹) admitted (₹) claim security interest (₹) guarantee (₹)	Details of claim admitted	
1	,	Amount covered by guarantee (₹)	admitted	
ı	1	Whether related party?		
		% voting share in CoC		
ī	1	Amount of continge nt claim		
-	_	Amount of any mutual continge nt dues, that claim may be set-	Amount of	
-	1	Amount of claim not admitted		
11	1	Amount of claim Rem under verification any		
1	ī	Remarks, if any		(Amount in ₹)

